

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
I.A. No. 62 of 2013

Dated : 26th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)
Versus
Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. Parag Mohanty
Mr. Vikas Srivastava
Counsel for the Respondent(s): Mr. C.K. Rai and
Mr. Mahipal for JSERC

ORDER

We have heard the learned Counsel for the Commission. The comprehensive written notes has been filed by the Commission with reference to the question of maintainability as well as on merits.

The learned Counsel for the Appellant seeks some time to go through the comprehensive written submissions filed by the Commission and to make further submissions

Post the matter for further hearing on **3rd October, 2013.**

(Rakesh Nath)
Technical Member
pr/vt

(Justice M. Karpaga Vinayagam)
Chairperson